

To No. 3242/2015

Office of the
Senior Civil Judge & CJM,
Mysuru, dated 11-11-2015.

NOTIFICATION

In exercise of the powers conferred under Section 15(2) of Criminal Procedure Code, 1973, the rearrangement is made for distribution of the business amongst the Judicial Magistrates First Class of Nanjangud Taluk as follows:

Sl. No.	Name of the Court	Name of the Police Station Nature of the Cases
1.	II Addl. Civil Judge & JMFC, Nanjangud.	1. Excise Inspector / Sub-Inspector, Nanjangud Division, Nanjangud. 2. Special Police Station, Excise and Enforcement, Lottery Prohibition, Nanjangud, Mysuru District.

This notification shall come in to force with effect from 16-11-2015.

All the pending cases and the cases that would be filed in future shall be tried and disposed by the Hon'ble II Addl. Civil Judge & JMFC, Nanjangud and consequently the pending cases on the file of the Hon'ble Prl. Civil Judge & JMFC, Nanjangud and I Addl. Civil Judge & JMFC, Nanjangud shall be transferred to the Hon'ble II Addl. Civil Judge & JMFC, Nanjangud.


(J.R. Mendonca)

Prl., Senior Civil Judge & CJM
Mysuru

F
10662
18/11/15

ADM
17/11/15

Copy submitted to:

- ND 3812
13/11
1. The Hon'ble Prl., District and Sessions Judge, Mysuru for kind information.

Copy to:

1. The Prl. Civil Judge & JMFC, Nanjangud with a request to send the copy of the same to -
 - (a) The I Addl. Civil Judge & JMFC, Nanjangud,
 - (b) The II Addl. Civil Judge & JMFC, Nanjangud,
 - (c) The Excise Inspector and Sub-Inspector, Nanjangud Division and
 - (d) The Special Police Station, Excise and Enforcement, Lottery Prohibition, Nanjangud, Mysuru District.
2. The Deputy Director of Prosecution, Mysuru.
3. The Public Prosecutor, Mysuru with a request to display on the notice board of the office for information and also to circulate amongst the Assistant Public Prosecutors.
4. The Assistant Public Prosecutor, Prl. Civil Judge & JMFC, Nanjangud.
5. The Assistant Public Prosecutor, I Addl. Civil Judge & JMFC, Nanjangud.
6. The Assistant Public Prosecutor, II Addl. Civil Judge & JMFC, Nanjangud.
7. The President, Bar Association, Nanjangud with a request to display on the notice board of the Bar Association for information to the members.
8. Court Notice Board.
9. Proceedings File.